IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CA(CAA)-143/ND/2017

In the matter of:

Delta Ria and Pathology (P) Limited And Dr. Lal Pathlabs Limited

....PETITIONER

SECTION:

Under Section 230-232

Order delivered on 11.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant : Ms. Shweta Bharti, Advocate

Mr. JK Choudhary, Advocate Mr. Pranav Shangari, Advocate

For the Respondent/Corporate Debtor: -

For the Intervener :

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved in 1st Motion Application.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Sd-

Surjit 11.12.2017